

In the High Court of Judicature, Bombay.

The day, the 31 day of March 1865.

SPECIAL APPEAL No. 1019 — of 1864.

Aho Shund, late deceased,
his son and heir, Purngobai
and Anurootjee, Srimberkoo
rao, Deshmookee of the New
-Koo District — (Original Defendants)

Appellant,

versus

Purnshram Narayan
Vaidya of the Kankur
District — (Original Plaintiff)

Respondent,

Rs. 50-12-00

The claim in the Original Suit was to recover possession of
certain land (four ficas) the property of the plaintiff
enclosed at an execution sale by the Defendant Anurootji
as the property of the vendor Narayan Purotpras
In Appeal No. 347 of 1864 the Judge
of the District of the Kankur at Karina reversed
the Decree of the Judge at Purnool who had thrown out the
claim by awarding them of the fields claimed

A Special Appeal was preferred in the High Court on the grounds that substantial
error in law in the investigation of
the case has been made which has
produced

produced error in the decision of the
case upon its merits in that (1) it
was incompetent for Narayan to
transfer his fathers property to the
Plaintiff while his (Narayan's fa-
thers) debts were left unpaid.

The Court
reverses the decree of the Court
below with costs

R Couch

A Marden

MEMORANDUM OF COSTS incurred in Special Appeal No. 1019

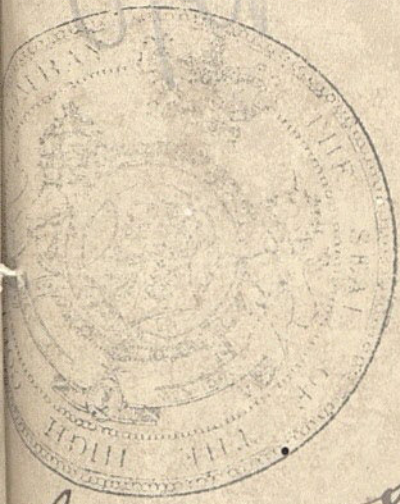
of 1864 against the decision of the Judge of the District of the Kachan and disposed of on the 31st March 1865 by confirming the same with costs.

BY THE APPELLANT

In the District.			
In the Mousseffs Court	13. 12. 1	✓	
In the Judges Court	6. 5. 4	✓	
			20. 1. 5. ✓
In this Court.			
Stamp for Memorandum of Special Appeal	4	✓	
Stamps for copies of Decree and Judgment	3	✓	
Stamp for ^{two} Vukeelutnama	4	✓	
Batta for Process and Postage	1. 12.	✓	
Sectioner's Fee	2. 8. 6	✓	
Vukeel's Fee	1. 8. 4	✓	16. 12. 10. ✓
Rupees			36. 14. 3 ✓

BY THE RESPONDENT.

In the District.			
In the Mousseffs Court	19. 14. 4	✓	
In the Judges Court	9. 11. 10	✓	
			29. 10. 2 ✓
In this Court.			
Stamp for Vukeelutnama	2	✓	
Vukeel's Fee	1. 8. 4	✓	3. 8. 4 ✓
Rupees			33. 2. 6 ✓



W. L. S.
Sealer

W. L. S.
Deputy Registrar

The 31st day of March 1865.